

Central Administrative Tribunal,  
Principal Bench

O.A. No.2396 of 2002

(2)

New Delhi this the 18th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. M. P. Singh, Member (A)

Bani Singh, SI-D 407  
S/o Late Pt. Prabhati Ram  
R/o RZ 23A/1, Indira Park,  
Palam Colony,  
New Delhi-110045.

- Applicant

(By Advocate : Shri Arun Bharwaj)

Versus

1. Commissioner of Police  
M.S.O. Building,  
Police Head Quarters,  
I.P. Estate,  
New Delhi.
2. Jt. Commissioner of Police  
Headquarters  
PHQ, I P Estate,  
New Delhi.
3. Deputy Commissioner of Police  
HQ (Estt.)  
Police Headquarters,  
I.P. Estate,  
Delhi.

- Respondents

ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

Learned counsel for the applicant states that he may be permitted to withdraw the present application with liberty to approach this Tribunal, if he has better information about his ACRs.

Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.

*MP Singh*  
( M.P. Singh )  
Member (A)

*VSA*  
( V.S. Aggarwal )  
Chairman

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